

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
CA(CAA)-05(PB)/2019

IN THE MATTER OF:

APS Portpolio Services Pvt. Ltd.
and
Discovery Financial Services Pvt. Ltd.
Order under Section 230-232.

.... Applicant/petitioner

Order delivered on 08.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner : Mr. Praveen K. Mittal, Adv.
For the Respondent : -

ORDER

Learned counsel for the petitioner prays and is granted time to file appropriate application seeking transfer of the matter.

List as and when the application is filed.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)